

ITEM NO.12

COURT NO.1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).9563/2024

[Arising out of impugned final judgment and order dated 28-02-2024 in DBCWP No.2732/2024 passed by the High Court of Judicature for Rajasthan at Jaipur]

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

ANISUR RAHMAN

Respondent(s)

[ONLY IA No. 25284/2026 IN SLP(C) No. 11028/2024 IS LISTED UNDER THIS ITEM]

WITH

SLP(C) No. 11028/2024 (XV)

FOR CLARIFICATION/DIRECTION ON IA 25284/2026

IA No. 25284/2026 - CLARIFICATION/DIRECTION

Date : 05-08-2026 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) Mr. Shiv Mangal Sharma, A.A.G.
Mr. Shivansh B. Pandya, Adv.
Mr. Saurabh Rajpal, Adv.
Ms. Nidhi Jaswal, AOR

For Respondent(s) Mr. Manish Verma, Adv.
Ms. Rishika Goel, Adv.
Ms. Mushkan Mangla, Adv.
Dr. Balram Singh, Adv.
Mr. Gaurav Teotia, Adv.
Mr. Ravi Kumar Tomar, AOR
Mr. Anirudh Singh Thakur, Adv.
Mr. Yashwant Kumar, Adv.

Mr. Vishnu Shankar Jain, AOR
Ms. Mani Munjal, Adv.
Ms. Marbiang Khongwir, Adv.
Mr. Saurabh Singh, Adv.
Mr. Mayank Tomar, Adv.

2.

Mr. Ankit Yadav, AOR
Ms. Gunjan Rathore, Adv.
Ms. Shivangi Gulati, Adv.
Mr. Chaitanya Sonkeria, Adv.
Ms. Aastha Harshwal, Adv.
Mr. V. Sarvesh Tripathi, Adv.

Mr. Vishnu Shankar Jain, AOR
Ms. Mani Munjal, Adv.
Ms. Marbiang Khongwir, Adv.
Mr. Saurabh Singh, Adv.
Mr. Mayank Tomar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. No case to modify the interim order dated 17.10.2025 is made out. I.A.No. 25284/2026 is, accordingly, dismissed.
2. However, the main case is ordered to be listed on 04.11.2026.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR

1.

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Ms. Mani Munjal, Adv.
Ms. Marbiang Khongwir, Adv.
Mr. Saurabh Singh, Adv.
Mr. Mayank Tomar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. No case to modify the interim order dated 17.10.2025 is made out. I.A.No.82770/2024 is, accordingly, dismissed.
2. However, the main case is ordered to be listed on 04.11.2026.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR